No.RJ-1/Regular/167/2022

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that the Division Bench headed by the **Hon'ble Shri. Justice Prasanna B. Varale** has issued the following directions :

> "Next week , i.e., in the week commencing from 2nd May 2022, the **quashing by consent** matters will be listed on board only on **Friday, i.e. on 6th May 2022**, provided,
>
> (1) The Affidavit(s) of complainant / first informant and victim or injured persons (if any) giving unequivocal consent for quashment of FIR / proceeding is filed in the Registry on or before 4th May 2022 ;
>
> (2) The Vakalatnama on behalf of private Respondent (s) is filed in the Registry on or before 4th May 2022 ;
>
> (3) The notice of moving the matter for Friday is given to the office of Public Prosecutor on or before 4th May 2022."

High Court, Appellate Side,
Bombay.

By Order,

Sd/-
(V. R. Kachare)
Registrar (Judl-I)

Date : 30th April 2022